However, no new radio stations were set up in Gujarat during the period from 1st January, 1983 to 31st Decem-

ber, 1987.

(d) There was a marginal excess of Rs. 9.96 lakhs in case of HPT, Dwarka.

	Area (ln sq. kms.)	Population (in lakhs)
TV	1.11,20)	2363
AIR	1,92,500	335-3

(f) and (g) A large number of requests have been received, from time to time, from Members of Parliament, Government of Gujarat and others for expansion of TV and Radio service in the State of Gujarat, during the period 1st January, 1986 to 31st October, 1987

Doordarshan proposes to replace a low power transmitter at Bhuj by a high power (10 KW) TV transmitter. Establishment of low power (100 Watt) transmitters at Ahwa, Godhra, Junagarh, Po'rbandar, Surendranagar, Valsad and Veraval are under implementation. The LPTs at Ahwa, Vera val and Surendranagar are expected to be commissioned during 1987-88.

AIR during 1988-89 propose to upgrade the power of the existing 50 KW MW transmitter at Ahmedabad to 200 KW at an estimated expenditure of Rs. 287.00 lakhs.

## Construction of Plats by HUDCO under New Pattern Scheme

- 1462. SHRI RAMSINGBHAI PAT-ALIYABHAI RATHVAKOLI. Will the Minister of URBAN DEVELOPMENT be pleased to state;
- (a) whether the HUDCO has announced New Pattern Scheme for the allotment and construction of flats to various categories of people under various groups of incomes;
- (b) if so, what are the details of tike said New Pattern Schemes and when it *has* come into effect;

- (c) how many such flats have been constructed and allotted to various categories and localities in Gujarat and Delhi since the introduction of the above New pattern Scheme upto 31st October, 1987;
- (d) the number of flats constructed by the HUDCO completed, allotted and given possession thereof; and
- (e) what are the Plans, projects and estimates for the constructions of the same in Gujarat and Delhi during 1988 and 1989?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH); (a) and(b) The HUDCO is not a construction agency and as such does not undertake construction of flats. It is a techno-fluencial organisation and finances schemes to the eligible housing agencies, throughout the country. Details of the revised financing pattern of HUDCO effective from 23-12-85 approve,} by the Government are given in the annexure. (See Appendix CXLIV, Annexure No. 57).

(c) The category-wi6e number of dwelling units sanctioned by HUDCO to the various agencies in the State of Gujarat and Union Territory of Delhi

above revised financing pattern as on 31-10-87 is as below:as per the

State	Gujarat	Delhi
No. of Schemes	129	7
Project cost (Rs. crores)	127.89	11.15
Loan sanctioned (Rs. crores)	85.53	7.56
Dwelling Sanctioned		
EWS	47617	
LIG	11210	
MIG	8450	
HIG	1315	195
Others	235	223
TOTAL:	68827	418

- (d) Since the HUDCO is not a Con struction agency it does not undertake construction works. The construction and allotment of dwelling units are done by the implementing agencies to whom loan is sanctioned by the HUDCO.
- (e) On the basis of population and areas of the State the HUDCO allocates funds to every state at the beginning of the year. Based on this the loan sanction allocations for the financial year 1987-88 for Delhi and Gujarat are Rs. 7.03 crores and Rs. 28.54 crores respectively. Plans, projects and estimates for 1988-89 have not been finalised as yet.

## Area under Fruit and Vegetable **Cmltivation**

- 1463. SHRI RAMSIKGBHAI PAT-ALIYABHAI RATHVAKOLI: Will the Minister of AGRICULTURE be pleased to state;
- (a) what steps have been taken to increase the area under fruits and vegetables cultivation in the country;
- (b) how much area have been Increased in Gujarat and other States

during the period 1st January, 1988 to 31st October, 1987 and the amount spent and earmarked for the purpose;

to Questions

- (c) what is the total acreage of land at present under fruit and vegetable cultivation in Gujarat and in each State; and
- (d) what are the plans for the increased cultivation of fruits and vegetables in Gujarat and in other States during 1988 and 1989 and the amount to be spent thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Various steps such as production and distribution of quality planting materials, laying out of demonstration plots on improved agro-techniques, supply of inputs at subsidised cost etc. have been taken up for increasing area under fruits and vegetables.

(b) Area increased under fruits and vegetables in various States including Gujarat for the period from 1st January, 1986\* to 31st October, 1987 is not readily available. Government at